

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

18.. M.A. 912/2018
IN
C.P. (IB)-404/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.09.2018**

NAME OF THE PARTIES: Power Saver Solutions
v/s.

Han UI Technologies Pvt. Ltd.

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE 2016

ORDER

At request, list this matter on 3.10.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)
/SA/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)